

From:

The Registrar General,  
High Court of Delhi,  
New Delhi-110003.

To:

- (1) The District & Sessions Judge(HQ),  
Tis Hazari Courts, Delhi.
- (2) The District & Sessions Judge(West),  
Tis Hazari Courts, Delhi.
- (3) The District & Sessions Judge(South-West),  
Dwarka courts, Complex, New Delhi


New Delhi, dated the 31, December, 2018

Sub: Reorganisation of West and South-West Revenue/Civil Districts/Sessions  
Division/Metropolitan Areas of Delhi – reg.

Sir,

I am directed to refer to this Court's letter No.2838-40/DHC/Gaz/G-1/2016 dated 20.07.2016, on the above subject, and to say that Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to order that the cases pertaining to police stations Uttam Nagar, Vikas Puri and Janak Puri which were pending in magisterial courts of West District prior to transfer of three police stations from West district to South-West district, be transferred to the magisterial courts of South-West district.

Yours faithfully,

  
(Dinesh Kumar Sharma)  
Registrar General

Endst.No. \_\_\_\_\_/DHC/Gaz./G-1/2018 Dated, the \_\_\_\_\_ December, 2018

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
2. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
3. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
5. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
6. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
7. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
9. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.

  
Deputy Registrar(Gaz-I)  
For Registrar General

No. 473-531 /Case Transfer/Gaz./DJ West/2019

Dated 07/1/19

Copy forwarded for information and necessary action to:-

1. All the Ld. Judicial Officers posted in West District, Tis Hazari Courts, Delhi.
2. The Director of Prosecution, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filing & Bail Section/General Branch/R&I Branch/ Office of the Ld. CMM/Fecilitation Centre, West District, Tis Hazari Courts, Delhi.
4. For uploading on Layers.
- ~~5. For uploading centralized website through Layers.~~
6. PS to the Ld. District & Sessions Judge (West), THC, Delhi.

(MANOJ JAIN)  
Officer Incharge (Judicial Branch)/  
Additional District Judge-02 ✓